

Criteria for Imposing Ban on Import of Drugs

3387. **SHRI K. S. CHAVDA:** Will the Minister of **COMMERCE** be pleased to state:

(a) the criteria generally followed by Government for banning imports of important drugs;

(b) whether import of Betapicoline produced by Messrs. Warner Hindustan and Prednisolone produced by Messrs. Jhon yeth has been banned; and

(c) if so, whether Government propose to allow restricted imports of the two drugs either through the State Trading Corporation or direct by actual users?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) The criteria generally followed for banning imports are domestic production and demand, quality and prices of indigenous products and foreign exchange availability.

(b) and (c). No, Sir. In terms of the import policy for 1973-74 period, import of Betanicoline is allowed on a restricted basis through S.T.C. Import of Prednisolone is allowed direct to actual users on a restricted basis.

Loans from Life Insurance Corporation for Setting up of Industries in Orissa

3388. **SHRI CHINTAMANI PANIGRAHI:** Will the Minister of **FINANCE** be pleased to state:

(a) whether the Life Insurance Corporation has given loans to different States for setting up of Industrial Estates;

(b) if so, the State-wise break up of such loans; and

(c) the reason for not extending such loans to Orissa?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI) (a) and (b). L.I.C. advances loans for the setting up of industrial estates, to Cooperatives and public limited Companies on the guarantee of the State Government. The State-wise details of the loans advanced for this purpose upto 31st March, 1973 are given below:

State	Advanced upto 31-3-1973
(Rs. in Lakhs)	
Andhra Pradesh	21.98
Gujarat	98.39
Maharashtra	157.51
Rajasthan	4.10
Tamil Nadu	15.35
Total	297.33

Figures given above are provisional and subject to audit.

(c) The Government of Orissa has not approached the L.I.C. for grant of any loan for the setting up of Industrial Estates.

Adoption of Flexible Licensing Policy

3389. **SHRI PRABODH CHANDRA: SHRI RAM PRAKASH:**

Will the Minister of **FINANCE** be pleased to state:

(a) whether Aid India Consortium has suggested to our country to adopt flexible licensing policies in industrial growth; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) and (b). India Consortium noted the accelerated industrial growth and expressed the hope that measures by Government to improve the investment climate through such steps as more flexible licensing policies would provide for sustained rapid industrial growth.